

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RAIHAN HEALTHCARE PRIVATE LIMITED Date of Commencement of Liquidation: 07-02-2020; List of Stakeholders as on Date: 01-01-2022; Name of IP: Mr. Mahalingam Suresh Kumar; Process Number: 1; Last 5 digitof registration number: 10217

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	5829648	0	5829648	0	0	0	NA
3	Secured financial creditors	3	431822312.86	2	425409810.00	0	6412502.86	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	198	19609660.00	185	10221340.00	0	9388320.00	0	Annexure 5
6	Operational creditors (Employees)	35	15101596.00	35	10806486.00	0	4295110.00	0	Annexure 6
7	Operational creditors (Government Dues)	7	114426892.00	6	73796122.00	0	0	41193026	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	97	190633429.00	94	169506113.00	0	20465325.00	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	11	356845829.00	11	329435747	0	27410082	0	Annexure 9
Total		351	1134269366.86000 01	333	1025005266	0	67971339.86	41193026	